

tries. An expert has been brought in from the United States of America for that purpose. What has happened? You have brought in an expert to study something about marketing of products in the United States of America and you do not know what is happening.

SHRI M. C. SHAH: That is right. The Finance Ministry is not concerned with these things. Whenever we get a request, we just arrange for the expert, that is all. Those people who want these experts do not send us reports.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

QUASI-PERMANENT CERTIFICATES

*121. SHRI RAHMATH-ULLAH: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether any percentage of the permanent posts in the Central Secretariat and its subordinate offices has been earmarked as required under the Central Civil Services (Temporary Service) Rules, 1949, to be filled exclusively by quasi-permanent Assistants and Clerks; if so, what is the percentage in respect of each category of posts in the Central Secretariat;

(b) whether any of the Assistants or Clerks declared quasi-permanent with effect from July, 1949 have so far been offered permanent posts in the Central Secretariat; if so, what is their number in each category; and

(c) what are the future prospects of these quasi-permanent Government servants for confirmation in the Government of India and what steps Government have taken for the permanent absorption of these quasi-permanent employees?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) The rules referred to provide for

; but do not require permanent vacancies to be earmarked for the confirmation of quasi permanent employees. No such reservation has been made for quasi permanent Clerks and Assistants.

(b) Permanent appointments to the grade of Assistants in the Central Secretariat have been made under the Central Secretariat Service Scheme. Such appointments include confirmation of a number of quasi permanent Assistants, but their number is not readily available. As for the clerical grade, pending implementation of the Clerical Service Scheme now under consideration, no confirmation has been made since 1947 except of a few Scheduled Caste Clerks and those who qualified at the competitive examinations in 1947 and earlier.

(c) Quasi permanent Assistants who have not yet been confirmed, will be eligible for appointment to the future vacancies in the Regular Temporary Establishment of the grade of Assistants. Thereafter, they will be due for confirmation in the Assistant's grade in the order of their position in the Regular Temporary Establishment list.

A number of quasi permanent clerks will be confirmed along with others in the Clerical Service proposed to be established under the Clerical Service Scheme at present under consideration. For those who are not confirmed at the initial constitution of the Service, a proposal to earmark a proportion of future vacancies is under consideration.

RECRUITMENT OF INDIANS IN BURMA ARMY

•127. SHRI RAHMATH-ULLAH: Will the Minister for STATES be pleased to state:

(a) whether the Government of Burma is enlisting in their army men belonging to Manipur State, particularly from hill tribes; and

(b) if so, whether Government have lodged any protest with the Government of Burma against such enlistment?